GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4328 ANSWERED ON:21.04.2010 SUPPLY OF POWER TO NEPAL Majhi Shri Pradeep Kumar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of Nepal has requested the Government of India for supply of 30 MW additional power as reported in the media;

(b) if so, the details in this regard;

(c) whether the Government of India has acceded to their request; and

(d) if so, the details of power supplied/being supplied to Nepal during the last three years and the current year?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (c): The Nepal Electricity Authority, a Government of Nepal undertaking had requested PTC India Limited to supply 30MW additional power from 1 - 31 December, 2009, 80 MW from 1 January – 30 April, 2010 and 60 MW from 1 - 31 May, 2010. The Government of Nepal had also taken up the request with the Government of India during various bilateral interactions. The Government of India acceded to the request. In view of the current capacity of cross border transmission linkages between the two countries, it was found feasible to supply only 35 MW of the required power.

(d): Power supplied to Nepal during the last three years:

i). Under provisions of Mahakali Treaty, National Hydroelectric Power Corporation supplies 70 Million Units (MU) of power annually to Nepal from Tanakpur Hydro-electric project.

ii). Under a power exchange agreement between Bihar State Electricity Board (BSEB) and Nepal Electricity Authority (NEA), BSEB has supplied 275.377269 MU in 2007, 294.15568 MU in 2008, 351.15352 MU in 2009 and 97.7752 MU in 2010 upto February, 2010.

iii) PTC India Ltd has supplied 50.6482 MU in 2008-2009 and 69.48436 MU in 2009-1010 (upto March, 2010) to Nepal.